

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**NEW DELHI**

PRINCIPAL BENCH – COURT NO.3

**Service Tax Appeal No. 53184 Of 2016**

**Commissioner of Central Excise, Jaipur-I : Appellant**

Vs

**Prehari Protection Systems Private Limited : Respondent**

APPEARANCE:

Shri Rajeev Kapoor, Authorized Representative for the appellant  
Shri Shubham Awasthi, Advocate for the respondent

**CORAM :**

**HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)**

**HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

Date of Hearing:29.07.2025

**ORDER SHEET**

On the request of the arguing counsel of the respondent, list the  
appeal on **August 22, 2025.**

**(BINU TAMTA)**  
MEMBER (JUDICIAL)

**(SANJIV SRIVASTAVA)**  
MEMBER (TECHNICAL)

G.Y.